



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,24th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
17	WA/104/2020	UNION OF INDIA AND 5 ORS Versus SHRI C CHANDRA KUMAR	MR. S C KEYAL ASSTT.S.G.I.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR
MOTION				
18	WP(C)/5006/2021 B/O	M/S LUHIT COMMERCIALS AND 2 ORS Versus THE PUNJAB NATIONAL BANK AND 2 ORS	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	SC, PNB
ADMISSION				
19	WA/92/2020 FIXED	MD. ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 15 ORS	MR. N CHOUDHURY MR. S BISWAS	SC, CO OP MR. K GOGOI MR. A R TAHBILDAR
HEARING				
20	WA/201/2018 WITH WP(C) 697/18, 1206/16, 6474/14, 1427/16, 1886/17, 2004/16, 3844/16, 4440/16, 5012/16, 6250/16, 871/16, 1992/16, 3865/16 & 3266/17 (ALL D/O), B/O DATED 22.09.2021 WITH I.A.(Civil)/2404/2018 in WA/201/2018	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
	WITH I.A.(Civil)/2404/2018 in WA/201/2018	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
21	WA/212/2018	MOHESWAR BRAHMA AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE

22	WITH WA/214/2018	SRI PRAFULLA BASUMATARY AND 114 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
23	WITH WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
24	WITH I.A.(Civil)/4271/2019 in WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU SC, BTC
24	WITH WA/222/2018	SRI DANSWRANG BORO AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
25	WITH WA/239/2018	SRI MAZUMDER BRAHMA AND 54 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
26	WITH WA/255/2018	SRI LOKNATH BASUMATARY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
27	WITH WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
28	WITH I.A.(Civil)/3980/2018 in WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
28	WITH WA/49/2019	SRI RINGKHAND KHUNGUR BAGLARI AND 72 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	WP(C)/4314/2021 CAVT. NO.05212/021, FIXED	JUGA KUMAR ARANDHARA Versus THE DOOM DOOMA MUNICIPIAL BOARD AND 4 ORS.	MR. B D DEKA MR. M DAS MR G J TALUKDAR N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM (R 1 TO 3) MR. B. DUTTA MR. S DEKA MS. J BORO FOR CAVEATOR
56	WP(C)/4985/2021 B/O	BINDITA SEN Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. T DEURI MS T WAPANGLA	GA, ASSAM
57	WP(C)/4991/2021 B/O	LUTFAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. N UDDIN MR. M ISLAM	SC, PNRD
58	WP(C)/5015/2021 FIXED	DILIP KUMAR BORAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
59	WP(C)/5023/2021 B/O	ASIYA BIBI Versus THE STATE OF ASSAM AND 10 ORS.	MR. M HUSSAIN MR A K DAS	SC, PNRD GA, ASSAM
BAIL HEARING				
60	AB/2534/2021 FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
38	Crl.Pet./522/2021 B/O	APURBA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR J BORAH	
39	Crl.Pet./523/2021 B/O	MANTU CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR J BORAH	PP, ASSAM
40	Crl.Pet./524/2021 B/O	CHAMPAK SARMAH Versus THE STATE OF ASSAM AND ANR	MR J BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
62	Bail Appln./2117/2021 FIXED	ALOK DAS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
63	Bail Appln./2199/2021	ABHIJIT DAS Versus THE STATE OF ASSAM	MR. N ANAND MR. A K SINGH	PP, ASSAM
BAIL HEARING				
64	AB/2867/2021 (CONNECTED WITH ITEM NO. 49 TO 59 IN THE DAILY CAUSE LIST), FIXED	DIBAKAR DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MR. P S BISWAS MS. J GHOSH A CHAKMA MRS I BEGUM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
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7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED
20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
48	WP(C)/5008/2021 B/O	MANAB JYOTI BORA AND 134 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR G CHAMUAH	SC, ELEM. EDU SC, SSA

LEAVE NOTE OF ADVOCATES FOR 24/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
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8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
69	WP(C)/4980/2021 B/O	FAKHRUL ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	SC, CO OP
70	WP(C)/4987/2021 B/O	BAHAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, P H E
71	WP(C)/5018/2021 B/O	KUMAR DIPEN GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARMA MS. P P DAS	GA, ASSAM SC, REVENUE
<u>ADMISSION</u>				
72	WP(C)/4647/2021 B/O	RANJIT MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	SC, APDCL
<u>ORDERS</u>				
73	I.A.(Civil)/1529/2021 B/O in WP(C)/1917/2021 WITH WP(C)/1917/2021	HRISHIKESH KAIBARTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. A J DAS MR G RENGMA	GA, ASSAM
		HRISHIKESH KAIBARTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. A J DAS MR P DEKA MR G RENGMA	GA, ASSAM SC. AGRICULTURE

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
69	AB/2939/2021 B/O	MUKUL TALUKDAR AND ANR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR	PP, ASSAM
70	AB/2940/2021 B/O	MAHIT CHANDRA GAYARI AND ANR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR	PP, ASSAM
71	AB/2941/2021 B/O	RAJESWAR DAS AND ANR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR	PP, ASSAM
BAIL HEARING				
72	AB/1322/2021 FIXED	SADDAM HUSSAIN AND 34 ORS. Versus THE STATE OF ASSAM	MR D TALUKDAR MR A A DEWAN MS M DEKA MR S PRODHANI	MR. M R KHANDAKAR PP, ASSAM
	WITH I.A.(CrI.)/283/2021 in AB/1322/2021	NUR ASHURA SIDDIKA Versus SADDAM HUSSAIN AND 35 ORS	MR. M R KHANDAKAR	MR A A DEWAN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
56	Bail Appln./2252/2021 FIXED	APTAPGUL RAHMAN @ AFTABUL HUSSAIN @ BABU Versus THE STATE OF ASSAM	MR. T J MAHANTA MR Z HUSSAIN MR. P P DUTTA	PP, ASSAM
MOTION				
57	AB/2936/2021 B/O	RAJIB BORAH AND ANR Versus THE STATE OF ASSAM	MR. DITUL DAS MS N BORAH MR. R RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,24th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND IV

THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
59	WP(C)/5454/2017 FIXED	MAYNAL HOQUE and 10 ORS. Versus THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM SC, APDCL
60	Cont.Cas(C)/289/2020 FIXED	HRISHIKESH SARMA AND 3 ORS. Versus ANAND KUMAR AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR C BARUAH SC, KHADI AND VILLAGE INDUSTRIES COMMISSION MR. C BORUAH MR. R K TALUKDAR
61	Cont.Cas(C)/259/2021 B/O	SANTI BALA DAS Versus DR. SADNEK SINGH, IAS	MR. S K GHOSH MS F AHMED	
HEARING				
62	WP(C)/3020/2021 CAVT. NO.03422/021, WITH LCR FIXED	SANIWARA AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD	MR H R A CHOUDHURY (R-3) MR. S H RAHMAN (FOR CAVEATOR) SC, PNRD GA, ASSAM MR. D A KAIYUM (FOR CAVEATOR) MR J ISLAM (R4) MR. H ALI (R-3) MR. R A CHOUDHURY (R-3)
STAY MATTERS				
63	WP(C)/3466/2019 FIXED	SANDIP BHOR Versus THE UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
45	CRP/52/2021 FIXED	DILIP KUMAR DEB Versus SUBRATA DASGUPTA	MR. S K GHOSH MS F AHMED	
46	CRP(I/O)/87/2021 CAVT. NO.05682/021, FIXED	SAYED KAMALUDDIN AHMED AND 4 ORS. Versus SURENDRA KUMAR MITTAL AND 22 ORS. F	MR R SENSUA MR. K MOHAMMED MR D BORAH	MR. K N CHOUDHURY (r-1) MR. N ALAM (r-1) MS. S MEDHI MR A K SHARMA MR K JAIN FOR CAVEATOR
	WITH I.A.(Civil)/1455/2021 in CRP(I/O)/87/2021	SAYED KAMALUDDIN AHMED AND 4 ORS. Versus SURENDRA KUMAR MITTAL AND 22 ORS. F	MR R SENSUA MR. K MOHAMMED MR D BORAH	MR. N ALAM MS. S MEDHI MR A K SHARMA MR K JAIN FOR CAVEATOR
ORDERS				
47	I.A.(Civil)/1536/2021 B/O in RSA/101/2019 WITH RSA/101/2019	ABDUL BAREK MOLLAH Versus SHEFALI RANI DAS ABDUL BAREK MOLLAH Versus SHEFALI RANI DAS	MR. N SHARMA MR M HASHAN MR. N SHARMA MR N SARMA	

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LEAVE NOTE OF ADVOCATES FOR 24/09/2021

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
65	I.A.(CrI.)/299/2021 B/O in CrI.Rev.P./2660/2021 WITH CrI.Rev.P./2660/2021 (Filing Number)	NABAJYOTI DAS AND ANR Versus THE STATE OF ASSAM AND 8 ORS NABAJYOTI DAS AND ANR Versus THE STATE OF ASSAM AND 8 ORS (E)	MR M DEKA MR K BHUYAN MR N ISLAM MR K BHUYAN	MR N AHMED MR. S RANA PP, ASSAM
HEARING				
66	CrI.Pet./977/2019 WITH LCR 2 FILES FIXED	PANKAJ DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N B CHOUDHURY MR. A HUSSAIN	PP, ASSAM
67	CrI.Rev.P./49/2021 FIXED WITH	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
68	CrI.Rev.P./41/2021 WITH	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
69	CrI.Rev.P./42/2021 WITH	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
70	CrI.Rev.P./44/2021 WITH	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
71	CrI.Rev.P./45/2021 WITH	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
72	CrI.Rev.P./46/2021	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM

73	WITH Crl.Rev.P./47/2021	MEHER BANU BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. S DEVI	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR PP, ASSAM
74	WITH Crl.Rev.P./50/2021	SURAT JAMAL Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
75	WITH Crl.Rev.P./51/2021	JAHIRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
76	WITH Crl.Rev.P./78/2021	DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
77	WITH Crl.Rev.P./85/2021	MEHER BANU BEGUM Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
78	WITH Crl.Rev.P./86/2021	MEHER BANU BEGUM Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. S DEVI	PP, ASSAM

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